

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR
CAUSE – LIST 10.08.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Murli Dhar Vaishnav,Retd;D.J. & Shri Jintendra Maheshwari	S.B.Civil Second Appeal No.01/2012,Chand Mal V/s FR's of Fatehlal	Mr. Arpit Bhoot	Mr. Suresh Shrimali
02.	Shri Haresh Purohit	S.B.Civil Misc.Transfer Pet.No.36/2015,Smt.Sunita V/s Sahdev Sharma	Mr. R.S.Chundawat	Mr.S.R.Godara
03.	Shri Murli Dhar Vaishnav,Retd;D.J.	S.B.Civil Writ Pet.No.6360/2014, Hari Prasad Jindal & Anr V/s Dwarka Prasad	Mr.S.G.Ojha	Mr.V.L.Thanvi
04.	Shri Prashant Sharma Retd;D.J.	S.B.Civil Rev.Pet.No.89 / 2014,Makrana Marble Emp. V/s Vinod Kumar & Anr & S.B.CivilRev.Pet.No. 87/2014,Makrana Marble Centre V/s Vinod Kumar & Anr.	Shri Ranjeet Joshi & Muktesh Maheshwari	Mr.R.K.Thanvi Sr.Adv. & Narendra Thanvi
05.	Dr.Pratistha Dave	S.B.Civil Misc.Appeal No.1093/2010, Vikram Singh V/s Even Kanwar	Mr.S.D.Vyas & Anil Vyas	Mr.Jamwant Gujar
06.	Shri Hanwant Singh Balot	D.B.C.M.A.687/2010, Pooja Harsh V/s Vitthal Harsh	Mr. D.K.Parihar & K.K.Bhati	Mr.Nell Kamal Bohra & Nilesh Bohra

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01.	Shri Mali Ram Pareek	S.B.Civil Misc.Appeal No.311/2015,Ramjan V/s Safi Mohd.	Mr.Rajendra Charan	Mr.Dhanesh Saraswat
02.	Shri Dilip Singh Udawat	S.B.Civil Second Appeal No.137/2010,Smt.Ratan Devi W/o Ganesh Lal V/s Smt.Ratan Devi W/o Prem Shankar	Mr.S.L.Jain & Abhinav Jain	Mr. I.R.Choudhary
03.	Dr.Manjula Choudhary	D.B.C.M.A.No.1092/2015 & 1093/2015, Ankit Garg V/s Khusbhu	Dr.Salendra kala	Mr.Sajjan Singh


DY. SECRETARY
 RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR